Medical education and medical research

1492. SHRID. RAJA:

SHRIM.P. ACHUTHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Ministry had reached an agreement with the Ministry of Health and Family Welfare regarding medical education in the country along with the medical research;
 - (b) if so, the details thereof;
- (c) whether the medical education and medical research scenario lacks proper regulation at the moment;
 - (d) if so, the details thereof; and
 - (e) the details of steps taken by Government to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The provisions of the two Bills *i.e.* the National Commission for Human Resources for Health (NCHRH) Bill, 2011 of the Ministry of Health and Family Welfare and the Higher Education and Research Bill, 2011 (for the establishment of National Commission for Higher Education and Research) are being harmonized in consultation with the Legislative Department, Ministry of Law and Justice.

(c) to (e) As per information furnished by the Ministry of Health and Family Welfare, the Medical Education is presently governed by the Indian Medical Council (IMC) Act, 1956 and the rules and regulations made there under. However, Ministry of Health and Family Welfare is proposing to set up an overarching regulatory body in the health sector *viz.* National Commission for Human Resources for Health (NCHRH). The National Board for Health Education, one of the bodies to be constituted under the Commission will be the primary body to assist the Commission to discharge its powers and functions for the purposes of health education. The Board would not only approve new courses but also lay down the academic norms and standards and minimum requirements for setting up of new institutes of training to ensure a high and uniform standard of medical education throughout the country.

Schools in the minority dominated areas

1493. SHRI AHMAD SAEED MALIHABADI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the schools earmarked in the minority dominated areas of various districts of the country;
 - (b) the details thereof, district-wise;